COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 363 OF 2017 & IA NOS. 976 & 975 OF 2017

Dated: <u>21st November, 2017</u>

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of: GMR Warora Energy Limited Vs. Central Electricity Regulatory Con	nmissioi	n & Ors.		Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Mr. Ramji Srinivasan, Sr. Adv. Mr. Shourya Malhotra		
Counsel for the Respondent(s)	:			

<u>ORDER</u>

It is represented that Affidavit of service is incomplete.

List the matter for admission on 01.12.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member